

HACKBRIDGE HEWITTIC AND EASUN LIMITED (Under CIRP)

Summary of List of Creditors

Received up to 23rd September, 2025

S. No	Name of the creditors	No. of Claims received	Aggregate amount of claim received	Aggregate Amount of Claim Provisionally Admitted (Rs.)	Annexure Reference
1.	Financial Creditors Form C	Received -2	5,05,73,02,350	5,05,73,02,350	Annexure -1
2.	Operational Creditors – Form B	Received -4	10,35,24,211	Claim verification Under Process	Annexure-2
	Total		5,16,08,26,561	5,05,73,02,350	

Annexure- 1

List of Financial Creditors in Form C

The public notice is sought for claims with proof of claims from Financial Creditors in FORM –C as stipulated in Regulations 8. The undersigned Interim Resolution Professional has received claims from the following Financial Creditors:

List of Financial Creditors in Form C List of Claims received Up to 23-09-2025 From Financial Creditors.

S. No	Name of the Creditor	Claim Amount (INR)	Amount Provisionally Admitted	Security Interest and Guarantee	Remarks based on verification of claims
1.	State Bank of India	4,96,98,22,423.00	4,96,98,22,423.00	Annexure-3	Provisionally admitted, based on the Form C received.
2.	Seshadri Sarvadamana	8,74,79,927.00	8,74,79,927.00	Annexure-4	Unsecured Financial Creditor

S. No	Name of the Creditor	Claim Amount (INR)	Amount Provisionally Admitted	Security Interest and Guarantee	Remarks based on verification of claims
	represented by his Power Agent Daranath Narayanan				
	Total	5,05,73,02,350.00	5,05,73,02,350.00		

Claim admitted subject to verification/audit of the books/records of Corporate Debtor.

1. Security Interest is under verification pending clarifications/documents.
2. The Claim amounts are provisionally admitted based on the amount claimed in Form C.
3. The list of Financial Creditors and their respective claims are subject to further revision / updating based on the additional information requested with respect to claims.

Annexure-2

List of Operational Creditors Other than Workmen & Employees in Form B

The public notice is sought for claims with proof of claims from Operational Creditors other than workmen and employees in form B as stipulated in Regulation 7. The undersigned Interim Resolution Professional has received claims from the following Operational Creditors:

List of Claims received Up to 23-09-2025 From Operational Creditors other than Workmen & Employees in Form B

S. No	Name of the Operational Creditor	Amount of Claim Submitted	Amount admitted	Security Interest and Guarantee
1	Assistant Commissioner (Sales Tax) Alwarpet Assessment Circle, CHENNAI	3,23,31,985	Claim under Verification	Annexure-5
2	Income Tax (Chennai)	3,27,12,133	Claim under Verification	-
3	Greater Chennai Corporation, Chennai	3,21,81,159	Claim under Verification	-
4	CMWSSB (Water & Sewerage tax), Chennai	62,98,934	Claim under Verification	-
	Total	10,35,24,211		

Annexure-3

State Bank of India (SARM) Branch- Hyderabad. Security Mentioned in the Form-C

Name of the Financial Creditor	Security Interest Details
State Bank of India: Stressed Assets Management Branch-II D.No. 3-4-1013/A, 1st Floor, CAC, TSRTC Bus station, Kachiguda, Hyderabad-500027 sbi.18359@sbi.co.in	Collateral Security: EM of land in survey No.6/1A1, T.S. No.32, Ward-I Block, T.I.I. Road Chennai, admeasuring Ac.6.14 Gts. Situating at Ernavoor village, Tiruvottiyur Chennai, Tamilnadu including P&M belonging to Hackbridge Hewittic & Easun Ltd - Belonging to Corporate Guarantor which has been admitted under CIRP for which claim is being submitted.

Annexure-4

**Seshadri Sarvadamana represented by his Power Agent Daranath Narayanan
Chennai. Security Mentioned in the Form-C**

Name of the Financial Creditor	Security Interest Details
Seshadri Sarvadamana represented by his Power Agent Daranath Narayanan H No. 4/7, Bharathi Road, 2nd Street, Perambur, Chennai 600 011. Email ID - ddharanathnarayanan@gmail.com	Simple mortgage deed dated 06/12/2017, property situated at Tiruvottiyur Village, Chingleput District, Registered Sale Deed no. 3567, 5th Sept, 1959, measuring 2 acres and 85 cents belongs to HHE Limited, but this property already attached by Sales Tax Deptt, Taimilnadu on 05/12/2017 (reflecting in EC). As per claim/information provided by mail: 1.Security/charge not registered with ROC/Concerned SRO, but registered with NeSL only. 2.Claim holder is not having/holding Original title deeds of mortgaged property, mortgage created on copy of title deeds

Annexure-5

**Assistant Commisioner (Sales Tax) Alwarpet Assessment Circle -Chennai. Security
Mentioned in the Form-B**

Name of the Financial Creditor	Security Interest Details
Office of the Assistant Commissioner (St) Alwarpet Assessment Circle, Room No. 210, 2Nd Floor, Integrated Commercial Taxes and Registration Building, South Tower, Govt Farm Village, Nandanam, Chennai-600035.	Encumbrance on Company (HHE) Property on 05/12/2017 Property Extent- 2 Acres 85 Cents Survey No - 6/1A1/1B Thiruvottiyur, Thiruvottiyur High Road (T H Road)